

**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/2022

Dated:

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2696669]

**Sub: Nominations for Program No P-1320, P-1324 & 1326 at National Judicial Academy, Bhopal.**

Sir,

I am directed to refer to your letter No.NJA/Dir./Ac.Prog/2022-23/1488 dated 01.08.2022, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1320, P-1324 and P-1326 scheduled to be held in the month of December, 2022 & January, 2023 at National Judicial Academy, Bhopal:-

Prog. No.	Programme Name	Dates of the programme	Names of the nominated officers
P-1320	National Seminar on Arbitration and Stress Management	03.12.2022 & 04.12.2022	1. Mr. Paramjit Singh, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi. 2. Mr. Vinay Kr. Khanna, District Judge (Commercial Court), South District, Saket Courts, New Delhi.
P-1324	National Seminar for Presiding Officers of the PMLA Courts	07.01.2023 & 08.01.2023	1. Mr. Vikas Dhull, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi. 2. Ms. Ruby Alka Gupta, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.

P-1326	National Seminar on Constitutional & Administrative Law	21.01.2023 & 22.01.2023	1. Mr. Manoj Jain, Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi. 2. Dr. Kamini Lau, PO, MACT, Central District, Tis Hazari Courts, Delhi.
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Yours Sincerely,

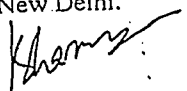
(Surender Pal)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

No. 6325-26 /DHC/Gaz./G-3/2022

Dated: 11/11/2022

1. Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
2. Copy along with copy of letter dated 01.08.2022 of the Director, National Judicial Academy forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material:-

- (i) The Principal District & Sessions Judge, Central District, Tis Hazari Courts, Delhi.
- (ii) The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- (iii) The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.


  
(Vinay Sharma)  
Asstt. Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 85129 Misc/Trng/Gaz./2022 Dated, Delhi the 14 NOV 2022

Copy forwarded along with its enclosures to the following, for information:

- 1) The Officers Concerned
- 2) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 3) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The Layers for uploading the same.

  
(Kaveri Baweja)  
Officer-In-Charge (Judicial Branch, HQs)  
For Principal District & Sessions Judge(Hqs):Delhi

# NATIONAL JUDICIAL ACADEMY

Justice A.P. Sahi  
Director

Ref.: NJA/Dir./Ac.Prog./2022-23/1488  
Dated: 01<sup>st</sup> August, 2022

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2022-23  
from August, 2022 to July, 2023 [P-1299 to Special Event-15]

The 7<sup>th</sup> meeting of the National Judicial Academic Council (NJAC) was held on 19.07.2022 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2022-23 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2022-23,

A copy of the approved Academic Calendar for the AY: 2022-23 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2022-23. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the respective programmes to be held during August, 2022 to July, 2023 in the academic year 2022-23.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma  
Chief Justice  
Delhi High Court  
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

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